

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
CHINESE VISA POLICY FOR PEOPLE OF JAMMU AND KASHMIR .

28

Shri Nand Kumar Sai

Will the Minister of COALCOALEXTERNAL AFFAIRSEXTERNAL AFFAIRS be pleased to state :-

- (a) whether China has changed their visa policy for people of Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) whether Government has issued any advisory to all the airports to follow Indian norms strictly;
- (d) if so, the details in this regard;
- (e) whether Government has asked the Chinese authorities to follow uniform norms to all Indians;
- (f) if so, the details thereof; and
- (g) the reaction of the Chinese authorities thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SMT. PRENEET KAUR)

(a) to (g) Government is aware that China is issuing visas on a separate paper that is stapled to the passports of Indian nationals from the State of Jammu & Kashmir. Such visas are not considered valid for travel out of the country. Government's position is that there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity. Government has conveyed its concerns to the Chinese Government in this regard. The Chinese side has said there is no change in their visa policy.